



2026:AHC:6106

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 14692 of 2025

Harish Bahadur

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shiv Raj Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In re: Civil Misc. Withdrawal Application No.2 of 2025

1. By way of the present withdrawal application, the writ petitioner seeks to withdraw the writ petition wherein challenge has been made to the impugned order dated 14.06.2025.
2. There is no objection.
3. The withdrawal application is **allowed**. The writ petition is **dismissed** as withdrawn.

(Vikas Budhwar,J.)

January 9, 2026

Anurag/-